

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: DECEMBER 22, 2014

No. 997 /JR(S)/2014

Sri **Anil Kumar-XI**, Additional Civil Judge, Junior Division, Mainpuri is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Mainpuri vice Sri Nand Kumar.

No. 998 /JR(S)/2014

Sri **Nand Kumar**, Judicial Magistrate, First Class, Mainpuri to be Additional Civil Judge, Junior Division, Mainpuri.

No. 999 /JR(S)/2014

Sri **Nirdosh Kumar**, Additional Civil Judge, Junior Division, Mainpuri is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Mainpuri vice Sri Arun Kumar-III.

No. 1000 /JR(S)/2014

Sri **Arun Kumar-III**, Judicial Magistrate, First Class, Mainpuri to be Civil Judge, Junior Division, Mainpuri vice Sri Arbind Kumar Gautam.

No. 1001 /JR(S)/2014

Sri **Arbind Kumar Gautam**, Civil Judge, Junior Division, Mainpuri is promoted and posted as Additional Chief Judicial Magistrate, Gonda.

No. 1002 /JR(S)/2014

Smt. **Pooja Gupta**, Additional Civil Judge, Junior Division, Gorakhpur is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Gorakhpur vice Sushri Alka Pandey.

No. 1003 /JR(S)/2014

Sushri **Alka Pandey**, Judicial Magistrate, First Class, Gorakhpur to be Additional Civil Judge, Junior Division, Gorakhpur.

No. 1004 /JR(S)/2014

Sri **Dinesh Kumar Gautam**, Additional Civil Judge, Junior Division, Gorakhpur is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Gorakhpur vice Sri Vimal Verma.

No. 1005 /JR(S)/2014

Sri **Vimal Verma**, Judicial Magistrate, First Class, Gorakhpur to be Additional Civil Judge, Junior Division, Gorakhpur.

No. 1006 /JR(S)/2014

Sri **Kamala Pati-II**, Additional Civil Judge, Junior Division, Gorakhpur is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Gorakhpur vice Smt. Ekta Verma.

No. 1007 /JR(S)/2014

Smt. **Ekta Verma**, Judicial Magistrate, First Class, Gorakhpur to be Civil Judge, Junior Division, Gorakhpur vice Smt. Sneh Lata Singh.

No. 1008 /JR(S)/2014

Smt. **Sneh Lata Singh**, Civil Judge, Junior Division, Gorakhpur is promoted and posted Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Gorakhpur.

No. 1009 /JR(S)/2014

Smt. **Sangita Kumari**, Additional Civil Judge, Junior Division, Budaun to be Civil Judge, Junior Division, Budaun vice Sri Awadhesh Kumar Singh.

No. 1010 /JR(S)/2014

Sri **Awadhesh Kumar Singh**, Civil Judge, Junior Division, Budaun is promoted and posted as Additional Chief Judicial Magistrate, Azamgarh.

No. 1011 /JR(S)/2014

Sri **Piyush Siddhartha**, Additional Civil Judge, Junior Division, Budaun is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Budaun vice Sri Jitendra Singh-II.

No. 1012 /JR(S)/2014

Sri **Jitendra Singh-II**, Judicial Magistrate, First Class, Budaun to be Judicial Magistrate, First Class, Budaun vice Sri Anil Kumar-VII.

No. 1013 /JR(S)/2014

Sri **Anil Kumar-VII**, Judicial Magistrate, First Class, Budaun is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Ramabai Nagar/Kanpur Dehat.

No. 1014 /JR(S)/2014

Smt. **Mirza Zeenat**, Additional Civil Judge, Junior Division, Lucknow is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Lucknow vice Sri Apoorv Singh.

No. 1015 /JR(S)/2014

Sri **Apoorv Singh**, Judicial Magistrate, First Class, Lucknow to be Civil Judge, Junior Division (Hawali), Lucknow vice Sri Narendra Pal Rana.

No. 1016 /JR(S)/2014

Sri **Narendra Pal Rana**, Civil Judge, Junior Division (Hawali), Lucknow is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Lucknow vice Sri Gyan Prakash Tiwari-II.

No. 1017 /JR(S)/2014

Sri **Gyan Prakash Tiwari-II**, Judicial Magistrate, First Class, Lucknow to be Civil Judge, Junior Division (North), Lucknow vice Smt. Rashmi Singh.

No. 1018 /JR(S)/2014

Smt. **Rashmi Singh**, Civil Judge, Junior Division (North), Lucknow is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Lucknow vice Sri Manoj Kumar-I.

No. 1019 /JR(S)/2014

Sri **Manoj Kumar-I**, Judicial Magistrate, First Class, Lucknow to be Civil Judge, Junior Division (South), Lucknow vice Sri Uday Veer Singh.

No. 1020 /JR(S)/2014

Sri **Uday Veer Singh**, Civil Judge, Junior Division (South), Lucknow is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Faizabad.

No. 1021 /JR(S)/2014

Sri **Dhirendra Singh**, Additional Civil Judge, Junior Division, Ghaziabad is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Ghaziabad vice Sri Om Prakash-VIII.

No. 1022 /JR(S)/2014

Sri **Om Prakash-VIII**, Judicial Magistrate, First Class, Ghaziabad to be Civil Judge, Junior Division, Ghaziabad vice Sri Sunil Singh.

No. 1023 /JR(S)/2014

Sri **Sunil Singh**, Civil Judge, Junior Division, Ghaziabad is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Barabanki.

No. 1024 /JR(S)/2014

Sri **Satyendra Singh Virwan**, Additional Civil Judge, Junior Division, Etah is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Etah vice Smt. Kalpana-II.

No. 1025 /JR(S)/2014

Smt. **Kalpana-II**, Judicial Magistrate, First Class, Etah to be Civil Judge, Junior Division, Etah vice Sri Tribhuwan Nath Paswan.

No. 1026 /JR(S)/2014

Sri **Tribhuwan Nath Paswan**, Civil Judge, Junior Division, Etah is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Varanasi.

BY ORDER OF THE COURT

sd/-

(PRATYUSH KUMAR)
REGISTRAR GENERAL

No. 499/JR(S)/2014: Allahabad: Dated: December 22, 2014

Copy forwarded for information & necessary action to:-

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow. (Information available on E-mail).
5. The Sr. Registrar, High Court, Lucknow Bench, Lucknow . (Information available on E-mail).
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. The District & Sessions Judges, Azamgarh, Barabanki, Budaun, Etah, Faizabad, Ghaziabad, Gonda, Gorakhpur, Lucknow, Mainpuri, Ramabai Nagar and Varanasi. (Information available on E-mail).

The officers mentioned above shall handover charge of their present posts and shall proceed to take over charge of their new postings immediately.

The Certificates of handing and taking over charge may please sent to the Section Officer (Services), High Court, Allahabad forthwith.

The officers shall also mention therein personal ID no. allotted by the Court on the charge certificates.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R.(S)/2000 dated 21.6.2000.

8. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
9. The Sr. Registrar (Budget), High Court, Allahabad.
10. The Registrar (Judicial) (Confidential), High Court, Allahabad.
11. The Officer on Special Duty (Judicial) (Litigation), High Court, Allahabad.
12. The Officer on Special Duty (Computer)/ In charge Computer Centre, High Court, Allahabad
13. The Section Officer (Admin.A-3) Section, High Court, Allahabad
14. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
15. P.S. to Hon'ble Administrative Judges, Azamgarh, Barabanki, Budaun, Etah, Faizabad, Ghaziabad, Gonda, Gorakhpur, Lucknow, Mainpuri, Ramabai Nagar and Varanasi with request to place this notification before Hon'ble Judges for their Lordship's kind perusal. (Information available on E-mail).

BY ORDER OF THE COURT.

sd/-

(RAJIV SHARMA)

JOINT REGISTRAR (JUDICIAL) (SERVICES)